

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. IA 3925/2022 In C.P.(IB)-2985(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - IA 3925/2022 IMEC Services Ltd.
V/s
Rsal Steel Pvt Ltd
IN THE MATTER OF
Bank of Baroda (Erstwhile Dena Bank)
V/s
Rsal Steel Pvt Ltd

Section: Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

IA.No.3925/2022: - Adv. Lalit Munshi a/w Adv. Fatima Fernandes appeared for the Successful Resolution Applicant. Adv. Abdullah Qureshi a/w Adv. Shradha Patil appeared for the Respondent. List this matter on **05.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)